

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 102/17 in CP(IB)/ No.01/ BB / 2017	-	For hearing	Rule 6 of IB	Belthangady Taluk Rubber Grower Marketing & Processing Co-op Ltd Vs. Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ANAND. R. BHATT 9845120901	Self - R.P.	AMF.

**ORDER**

Matter is listed today to hear on the memo filed by R.P dated 11/10/2017. IRP is present and requested the Tribunal to give directions to the promoter of M/s Falcon Tyres Ltd., to extend all possible assistance and co-operation in discharging his function as R.P under the provisions of I & B Code. The Tribunal directs the promoter of M/s Falcon Tyres Ltd., to extend all possible assistance and co-operation in discharging his function as R.P under the provisions of I & B Code. Memo is accordingly allowed.

  
**Member (T)**

  
**Member (J)**